

THE HIGH COURT OF MEGHALAYA
SHILLONG


NOTICE

No.HCM – III/255/2016/

Dated, Shillong the ____ January, 2017.

Pursuant to notification no. HCM.III/255/2016/445A dated 16th November 2016, it is notified to all concerned that Hon'ble Mr. Justice V P Vaish will hold Vacation Court on 24.01.2017 in Court No. 2 at 11:00 AM.

By order


REGISTRAR

MEMO No.HCM – III/255/2016/52

Dated, Shillong the ²⁰ January, 2017.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
11. The Central Government Counsel, High Court of Meghalaya, Shillong.
12. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
13. President / Secretary, High Court Bar Association, Shillong.
14. President / Secretary, Shillong Bar Association, Shillong.
15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
16. The Court Masters, High Court of Meghalaya, Shillong.
17. Notice Board.
18. Office File.


REGISTRAR
20/1/17